

HIGH COURT OF BOMBAY AT GOA, PANAJI.

NOTICE

In view of the Notification dated 14th March, 2020, of the High Court of Judicature at Bombay, it is hereby brought to the notice of the **Advocates, Litigants and Parties in persons** that they may mention their matters showing the urgency before the concerned Courts and upon satisfaction about the urgency, the Court shall hear such matters. CMIS dates would be given to the rest of the matters. **Orders of Ad-interim and interim relief subsisting in the matter shall continue to operate.**

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Date : 16th March, 2020

(Kiran A. Bagi)
Registrar (Judicial)